

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 109(ND)2016
CA. NO.


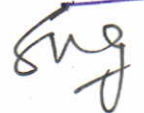
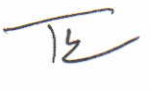
PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016**

NAME OF THE COMPANY: M/s. Ansal Housing

SECTION OF THE COMPANIES ACT: 74(2)

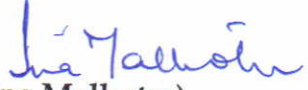
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1	PIC Mutual Ad of petitioner			
2	Sh. S. V. Saver Co. Secy			
3	Sh. Tarun Kumaris VP (Finance)			

ORDER

Another proposal has been tendered by the petitioner. This Bench has directed some amendments for their consideration. Let the same be filed.

2. To come up on 30.09.2016.


(Ina Malhotra) -
Member Judicial